

**GOVERNMENT OF INDIA  
WOMEN AND CHILD DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3217

ANSWERED ON:19.08.2011

DEVELOPMENT OF WOMEN AND CHILDREN

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**Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:**

(a) the details of the projects / programmes / schemes being run by the Union Government for women welfare and child development including girls, and those belonging to weaker sections of the the society and below poverty line in rural / urban / tribal / backward and remote areas of the country; State-wise;

(b) the number of proposals received, sanctioned and pending with the Union Government in this regard, State-wise;

(c) the funds sanctioned, released and utilized by the State Governments and Non-Governmental Organisations (NGOs) during the last three years and the current year, year-wise, scheme-wise;

(d) whether some State Governments have failed to utilize the full amount of funds for the purpose; and

(e) if so, the details thereof and the reasons therefore alongwith the steps taken in this direction?

**Answer**

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) to (e): The Ministry of Women and Child Development is implementing a number of schemes for women welfare and child development. Details of funds released to the States / Non-Governmental Organisations (NGOs) during 2008-09, 2009-10, 2010-11 under various schemes are given in the Annual Reports of the respective years of the Ministry, which are available in the Library of Lok Sabha. The details are also available on the Ministry's website viz. [www.wcd@nic.in](http://www.wcd@nic.in). The Scheme-wise funds released during last year and current year are given at Annex.

The proposals from Non-Governmental Organisations (NGOs) under various schemes are scrutinized in the Project Sanctioning Committee (PSC) meetings, convened at regular intervals for approval. The proposals having deficiencies are returned to the State Government / NGOs for rectification.

Funds are released on the basis of the pace of expenditure reported / utilization certificates received. Unspent / excess balance in a particular year is adjusted in the subsequent financial year.